

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
STARRED QUESTION NO. 153  
TO BE ANSWERED ON 30.07.2015

\*153. SHRIMATI RAKSHATAI KHADSE:  
SHRI JAYADEV GALLA :

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has received any proposals from the State Governments including Maharashtra for field approach roads in rural areas particularly for ferrying agricultural produce to market places and if so, the details thereof along with the action taken by the Union Government thereon;
- (b) whether a large number of villages / habitations are still to be connected with all-weather roads in various States including Andhra Pradesh and if so, the details thereof, State/UT-wise;
- (c) the efforts being taken by the Union Government to provide all-weather roads connectivity to all such villages / habitations; and
- (d) the time by which the targets set by the Union Government in this regard are likely to be completed, State/UT-wise?

ANSWER  
MINISTER OF RURAL DEVELOPMENT  
(SHRI BIRENDER SINGH)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (d) of Lok Sabha Starred Question No.153  
due for answer on 30.07.2015

(a): PradhanMantri Gram SadakYojana (PMGSY) is a Centrally Sponsored Scheme with the objective to provide all-weather road connectivity to all eligible unconnected habitations, existing in the Core Network, in rural areas of country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura Himachal Pradesh, Jammu & Kashmir and Uttrakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/erstwhile Planning Commission). The PMGSY permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity. For most intensive IAP blocks as identified by the Ministry of Home Affairs, the unconnected habitations with population 100 persons and above (as per 2001 census) are eligible to be covered under PMGSY. Up-gradation of selected rural roads to provide full farm to market connectivity is also an objective of the scheme, though not central to it. In addition, PMGSY-II has also been launched for upgradation of existing selected rural roads based on a prescribed criterion to strengthen and to make the rural road-network vibrant.

The proposals submitted by the States, as per above Guidelines of the Scheme are considered for sanction by the Ministry.

(b) to (d): As per the above mandate of the Scheme, there are about 1,78,184 nos. of eligible unconnected habitations that are required to be connected through single all weather road under PMGSY. The Ministry has cleared the proposals for construction of new roads to connect 1,45,041 nos. of eligible unconnected habitations and as reported by the States, a total of 1,10,933 nos. of habitations have been connected till date. The State-wise details of connectivity provided is at Annexure. The provision of connectivity to the balance unconnected habitations is a function of the execution and contracting capacity of the States and also availability of adequate funds for the Scheme.

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## Annexure

Annexure referred to in reply to part (b) to (d) of Lok Sabha Starred Question No. 153 due for answer on 30.07.2015

## PradhanMantri Gram SadakYojana (PMGSY)

Habitation coverage under PMGSY			
No.	States	Nos. of eligible unconnected Habitations for which the projects sanctioned upto June,15	Habitations connected upto June, 15
1	2	3	4
1	Andhra Pradesh	1,947	1,286
2	Arunachal Pradesh	420	336
3	Assam	9,257	7,583
4	Bihar	27,184	13,958
5	Chhattisgarh	9,442	8,428
6	Goa	20	2
7	Gujarat	3,047	3,001
8	Haryana	1	1
9	Himachal Pradesh	2,445	1,968
10	Jammu & Kashmir	1,925	1,433
11	Jharkhand	8,469	5,359
12	Karnataka	297	275
13	Kerala	436	375
14	Madhya Pradesh	16,905	13,396
15	Maharashtra	1,394	1,218
16	Manipur	549	399
17	Meghalaya	482	183
18	Mizoram	162	155
19	Nagaland	91	90
20	Odisha	13,588	9,483
21	Punjab	425	444
22	Rajasthan	14,646	13,233
23	Sikkim	296	225
24	Tamil Nadu	1,983	1,948
25	Telangana		566
26	Tripura	1,903	1,706
27	Uttar Pradesh	12,689	11,153
28	Uttarakhand	1,254	770
29	West Bengal	13,784	11,959
Total		145,041	110,933